

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
408/241-242/ND/2018
C.A/204/2021, C.A/587/2021

IN THE MATTER OF:

Amit Sharma & Another

... **Applicant/Petitioner**

Versus

M/s. Captain Satish Sharma & Others

... **Respondent**

Under Section: 241-242

Order delivered on 10.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 12.01.2024.

Sd/-
(COURT OFFICER)